

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision (DB) No. 1594 of 2018**

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Rahul Kumar --- --- Petitioner

Versus

1. The State of Jharkhand

2. Rinki Devi -- --- Opp. Parties

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through Video Conferencing

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For the Petitioner : Ms. Apoorva Pathak, Adv.  
For the State : Ms. Mahua Palit, A.P.P.  
For the O.P. No.2 : Ms. Vani Kumari, Adv.

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**09/05.04.2021** Ms. Apoorva Pathak, learned counsel appears for the petitioner and seeks time to file fresh Vakalatnama since Ms. Vandana Singh, learned counsel for the petitioner has been engaged on the State panel.

Accordingly, matter is adjourned for two weeks.

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

*Shamim/*